



Srinagar(0):0194-2481644
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Government of Jammu and Kashmir
Tourism Department Civil Secretariat
Srinagar/Jammu

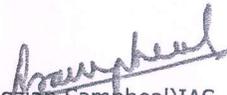
Notification,
Jammu, the 11th April 2019

SRO 179 In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby appoint the following as Members of **Aharbal** Development Authority constituted vide notification SRO-296 dated 14.09.2006; namely:-

1.	Advisor I/C Tourism Department.	Chairman
2	Administrative Secretary, Planning, Development & Monitoring Department.	Member
3	Administrative Secretary, Finance Department	Member
4	Administrative Secretary, Tourism Department	Member
5	Director Tourism, Kashmir	Member
6	Deputy Commissioner, Kulgam	Member
7	Chief Executive Officer, Tourism Development Authority, Aharbal.	Member Secretary
8	Chief Town Planner, Kashmir	Member
9	Additional Secretary, Department of Tourism.	Member
10	Superintending Engineer PW (R&B) Department, concerned.	Member
11	Divisional Forest Officer (DFO), concerned	Member
12	Representative of Wild life Department not below the rank of Regional Wildlife Warden.	Member

The aforesaid members shall hold office for a period 2 year from the date of issuance of this notification.

By order of the Government of Jammu & Kashmir


(Rigzian Sampheal)IAS
Commissioner/Secretary to the Government

No: TSM/INC-113/2006-PF
Copy to the:-

Dated 11/03-2019

1. All Financial Commissioners.
2. All Principal Secretaries.
3. All Commissioner/Secretaries to the Government.
4. All Heads of the Departments.
5. Divisional Commissioner, Kashmir.
6. Managing Director, J&K Tourism Development Corporation.
7. Deputy Commissioner, Kulgam.
8. Director Tourism, Kashmir.
9. Director, Archives, Archaeology and Museum J&K.
10. Chief Town Planner, Kashmir
11. Chief Executive Officer, Aharbal Development Authority.
12. General Manager Govt. Press, Srinagar for publication in the Government Gazette.
13. Divisional Forest Officer (DFO), concerned.
14. Superintending Engineer PW (R&B) Department, concerned.
15. Representative of Wild life Department not below the rank of Regional Wildlife Warden
16. Private Secretary to Chief Secretary for information of Chief Secretary
17. Private Secretary to Advisor (G) for information of the Advisor.
18. Pvt. Secretary to Comm/Secretary to the Government Tourism Department for information.
19. Stock/SRO file.